

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy	...	Applicant/Petitioner
Vs		
M/s. Granite Gate Properties Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 09.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

DR. V. K. SUBBURAJ
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashutosh Gupta, Mr. Gaurav Rana, Advs.
Mr. Harshit Agarwal and Mr. Aasheesh Gupta, Advs.
Mr. Anant A. Pavgi, Advocate in IA No. 2643 of 2020
Mr. Arun Kathpalia, Sr. Adv., Mr. Saurabh Balwani and
Ms. Diksha Gupta Advocates
Mr. Piyush Singh, Mr. Prateek Vats, Advs.
Ms. Anju Thomas, Ms. Garima Singh, Ms. Shruti Kanodia,
Advs. in Intervention Petition No. 11 of 2020.
Mr. Sahil Sethi for AR of Creditors in a Clas (homebuyers)
Mr. Shivam Malhotra, Advs.
Mr. Kumar Sudeep for Applicant in IA 776/2021
Mr. Gautam Singhal for IDBI Bank in IA 3600 & 2576/2020
For Respondent : Mr. Akash Chatterjee, Ms. Sumedha Dang, Advs for R2
For Noida Auth. : Mr. P. Nagesh, Rachit Mittal, Mr. Shivam Wadhwa Advs

ORDER

List on 23.03.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(DR. V. K. SUBBURAJ)
MEMBER (TECHNICAL)